

Attn: Sh. Gantam Bhardwaj, IIEF
Fax: 2615 5038

GOVERNMENT OF MANIPUR
SECRETARIAT : FINANCE DEPARTMENT
(PAY IMPLEMENTATION CELL)

NOTIFICATION
Imphal, the 31st December, 2004.

No. 9/44/2004-FD(PIC) : The Governor of Manipur is pleased to adopt the new restructured Defined Contribution Pension Scheme of the Government of India mutatis mutandis in respect of the new entrants to the service of the State Government of Manipur with effect from 1st January, 2005 with the conditions that wherever the word/words, "Central Government", "defined benefit pension system", "1st January 2004", "salary" and "age 60" has/have been referred to the Notification bearing F.No.5/7/2003-ECB&PR, dated 22/12/2003 issued by the Government of India, Ministry of Finance, Department of Economic Affairs, ECB & PR Division (copy enclosed for reference), the same shall be construed as referring to "State Government", "Manipur Civil Services (Pension) Rules, 1977", "1st January 2005", "Pay" and "age 58 or 60 as the case may be".

2. Further, all the appointing authorities should make it clear in the offer of appointment to the new entrants/recruits on or after 01/01/2005 that the existing Manipur Civil Services (Pension) Rules, 1977/Family Pension Scheme/General Provident Fund will not be applicable to them.

3. Detailed guidelines will be issued separately.

Sd/-

Saichhuana
Additional Chief Secretary,
in-charge Finance Department,
Government of Manipur.

Memo No.9/44/2004-FD(PIC) : Imphal, the 31st December, 2004.

Copy to :-

1. The Secretary to the Governor, Manipur.
2. The P.S. to the Chief Minister, Manipur.
3. All P.Ss. to Minister/Minister of State, Manipur.
4. The P.S. Ld. Advocate General, Manipur.
5. The Joint Secretary, Ministry of Finance, Department of Economic Affairs, ECB & PR Division, Government of India, New Delhi. He is requested kindly to send a copy of Office Memorandum No. 1(7)/2003/TA/11, dated 7/1/2004 and other relevant documents/instructions in regard to the Defined Contribution Pension Scheme.

125 RAJ/05
10.1.05

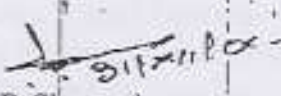
[Signature]

...2/-

cc: [unclear]

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6. The P.S. to Chief Secretary, Government of Manipur.
7. The Accountant General, Central Revenue, New Delhi.
8. The Senior Deputy Accountant General (A&E), Manipur.
9. P.S. to Additional Chief Secretary, Government of Manipur.
10. All Principal Secretaries/Commissioners/Secretaries/Special Secretaries, Government of Manipur.
11. The Resident Commissioner, Government of Manipur, Manipur Bhavan 2- Sardar Patel Marg, New Delhi.
12. The Secretary, Manipur Legislative Assembly, Manipur.
13. The Secretary, Manipur Public Service Commission, Imphal.
14. All Heads of Departments, Manipur.
15. All Deputy Commissioners, Manipur.
16. The Director, Information & Public Relations, Manipur.
17. The Deputy Registrar, Gauhati High Court, Imphal Bench, Imphal.
18. The Deputy Resident Commissioner, Government of Manipur, Manipur Bhavan, 26-Rowland Road, Calcutta -20.
19. The Deputy Resident Commissioner, Government of Manipur, Manipur Bhavan, Guwahati, Rajgarh Road.
20. The Director, Local Fund Audit, Manipur.
21. The Director, Printing & Stationery, Manipur for favour of publication in the Extra-Ordinary Gazette. He is requested to supply 100 copies to this Department.
22. All Treasury/Sub-Treasury Officers, Manipur.
23. The Secretary, Board of Secondary Education, Manipur.
24. The Secretary, Council of Higher Secondary Education, Manipur.
25. The Deputy Secretary (GAD), Government of Manipur.
26. The Secretary General, Joint Administrative Council of AMIUC & AMGEO, Babupara, Imphal.
27. The Secretary, Manipur Secretariat Services Association, Imphal.
28. Guard File/Order Book.


(A.R. Sharma)
Under Secretary (Finance/PIC)
Government of Manipur.